

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 935 of 2012-DB

[Arising Out Of Order-In-Original/Appeal No AHM-CEX-003-COM-025-12 Dated 22.08.2012 Passed By Commissioner Of Central Excise-AHMEDABAD-III]

Baijnath Melaram

...Appellant

Plot No. 13, Alang Ship Breaking Yard, Alang,
Bhavnagar
Gujarat

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

...Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad,
Gujarat-380009

APPEARANCE:

None for the Appellant

Shri P Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 01.11.2023
DATE OF DECISION: 01.11.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 850 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

PALAK